नौफरी हो विहाले यहे विस्ती परिवहन निगम के कर्मचारियों को बहाल किया जाना

: 18. श्री राम ओडमलानी:

101

सरदार जगजीत सिंह प्ररोड़ा:

क्या जल-मूतल परिवहन संवी यह उन्हों की ्या करेंगे कि :

- (क) क्या यह सब है कि अरकार द्वारा यह निर्णा लिया गया है कि मार्च, 1988 में हुई हड़ताल में भाग लेने के कारण निकाल गये दिल्ली परिवहन निगम के कर्नवारियों को वहाल कर दिया जाये;
- (व) यदि हां, तो नौकरी से कितने गानेत हटाये गये थे ग्रीर जनवरें, 1990 तक उनमें से कितने व्यक्ति वहाल किए गए; ग्रीर
- (ग) बाको असे हुए कर्नचारियों को कवतर बहाल किए जाने की संभावता है ?

जल-मृतल परिवहन संद्री साथ में संचार मंत्रालय का स्नतिरिक्त प्रभार (श्रीकि०पी० उन्नोकृष्णन): (क) जी, हं।

- (ख) दिल्ली परिवहन निगम के 3125 व बास्ति कर्मचारियों में से 2882 कर्मचारियों को जनवरी 1990 तक दिल्ली परिवहन निगम की सेवा में बहाल कर दिया गया था। 12-3-1990 की यह संख्या बढ़ाकर 2906 हो गई।
- (ग) वर्छास्त किए गए ऐसे 72 कर्मचारियों न अभी तक ड्यूटों के लिये रिपोर्ट नहीं की है जिन्होंने अपनी बहाली के लिए अस्यावेदन दिया है और उन्हें ड्यूटी पर आने के लिए कहा गया है। जेष 147 कर्मचारियों के मामलों पर तभी विचार किया जिएगा जब वे अपना अस्यावेदन भेजेंगे।

Increasing the production of telephone switching equipment

1019. SHRI KAMAL MO-RARKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal has been cleared for increasing the production of telephone switching equipment;

- (b) if so, what are the details of quantum increase and the time frame; and
- (e) whether this is expected to improve the tolerom. system?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

- (b) Nine parties have been identified for increase of Production Capacity to 70,000 lines per annumeach for Telephone Switching Equipment. The time frame for production at higher capacity is 8th Five Year Plan.
 - (e) Yes, Sir.

Reconstruction and Rehabilitation of Shipping Industry

1020. SHRI KAMAL MORAR-KA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether any fresh packages have been initiated for reconstruction and rehabilitation of the shipping industry;
- (b) if so, the salient features thereof;
- (c) whether any proposals are under consideration for acquisition of second hand ships also; an d
 - (d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI K. P. UNNIKRISHNAN): (a) and (b) This Ministry have taken a number of measures to revive the Shipping Industry. Some of these are:—

- (i) Speeding up the acquisition procedures.
- (ii) Allowing acquisition of ships for cross-trade.
- (iii) Permitting acquisition of Ships upto 25% in excess of assessed requirements.
- (iv) Allowing Ship owners to place orders on Indian Shipyards